

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 534 of 2016 IN
DFR No. 3107 of 2016**

Dated: 2nd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Green Energy Association
Vs.**

....Appellant(s)

Chhattisgarh Electricity Regulatory Commission & Ors.

... Respondent (s)

Counsel for the Appellant(s)

**: Ms. Mandakini Ghosh
Mr. Saransh Shaw**

ORDER

**IA No. 534 of 2016
(Appl. for condonation of delay)**

Issue fresh notice to all respondents returnable on 12.01.2017. Dasti,
in addition, is permitted.

List the matter on **12.01.2017.**

**(I.J. Kapoor)
Technical Member
mk/pr**

**(Justice Ranjana P. Desai)
Chairperson**